[Shri P. G. Mavalankar]

I will finish with one sentence. Unfortunately, the MLAs of Gujarat with their resignations seem to be-competing with the innocent people-dying in the Police firing....(Interuptions) Let us put an end to all this.

MR. SPEAKER: Please do not make speeches. The factual position has come.

Now, Shri Banerjee.

SHRI S. M. BANERJEE: I have written to you, Sir. Something should be done. I cannot come here at 9.30. I sent it through a friend and I do not know that an MP should come himself.

गुजरात की भसेम्बली डिजील्ब कर -दीजिये तो कोई दिक्कत ही न हो।

श्री भ्रष्टलिहारी वाजनेकी : रोख यहां कहना होता है कि भ्रसेम्बली डिजील्व कर दीजिये ।

क्राध्यक्ष महोदय अपने आपको को तो कहते हैं कि हम को नकरो, औरों की करो।

भी एस० एस० बनर्जी: प्रध्यक्ष महोदय कोई न कोई इंस्ट्रक्शन्स इंश् कीजिये बरना रोख यहां नगा कर भाना होगा कि में गुजरानी नहीं हैं।

He was a very respected man. He gave me the ring here, saying, 'Why did you send me here to drop the papers. I was badly assaulted. My car was not allowed.' This is too much.

चपरासी हम रखनहीं सकते क्यों कि इतना पसा नहीं है।

Now, with your permission, Sir, I would like to raise two issues. One, I would like to support the demand made by my hon friend, Shri Ramavatar Skastri, demanding a statement from the Hon. Education Minister re-

garding the Higher Secondary teachers who are demonstrating in the Boat Club today.

Secondly, I am happy Shri K. R. Ganesh is here. In accordance with the recommendations of the Pay Commission the Central Government employees are allowed two additional slabs of dearness allowance. The Government has taken a decision but unfortunately no orders have been insued so far. I request the Minister through you to convey this is Mr. Chavan and request him to make a statement without further delay.

My third point is regarding the work to rule agitation by the Guards. They have made certain legitimate requests. They want the Pay Commission grade to be changed in certain respects. I request the hon. Minister to make a statement in this regard. The situation should not deteriorate further. The situation has to be improved immediately.

13.26 hrs.

STATEMENT re. DEATH OF SEVEN COAL MINERS IN AN ACCIDENT AT BURHAR NO. 1 MINE OF COAL MINES AUTHORITY, LTD. IN SHAHDOL, M.P.

THE MINISTER OF STEEL AND MINES (SHRI K. D. MALAVIYA): Sir, I regret to inform the House that a serious accident took place at Burhar No. 1 Mine of the Coal Mines Authority Ltd. situated in Shahdol District of Mdhaya Pradesh on the 11th March, 1974 at 5.45 P.M. A total of 11 underground workers were ire volved in the accident, out of which 7 workers died and the other 4 have suffered minor injuries. The accident took place due to roof fall in a depillaring district. The total asea of the fallen roof being about 18' x 20' and the thickness being 14'.

249 Death of seven coal. PHALCHINA 24, 1895 (SAKA) Genl. Budget, 250 miners in Shahdol, M.P. (St.) 1974-75—Genl. Dis.

The Director, Mines Safety, Nagpur area has already conducted an enquiry into the accident and the detailed report is awaited. The Managing Director, Western Division of Caal Mines Authority Ltd., who visited the spot soon after the accident, has reported that at the time of the accident, the mine had full complement of supervisory personnel and it was being worked strictly according to the methods approved by the Mines Department.

A sum of Rs. 1,000 has already been given to the members of the families of the deceased persons as an ad-hoc grant and they have also been assured that jobs would be provided to the sons of the deceased persons. Injured persons will be placed on light jobs depending on the nature and extent of their injury.

हैं और घटल बिहारी बाजपेबी (स्वालियर): प्रध्यक्ष जी दुर्घटना 11 तारीख को हुई, माज 15 तारीख है। मैं जानना चाहता हूँ मली महोदय को कब सूचना मिली? क्या सूचना माने में देर नहीं हुई? मगर हुई तो क्यों देर हुई?

बिकी के बी काल बीच : हमकी तो कल शाम की सूचना मिली भीर मैने भाज पेश कर दी।

" भी जन ताय भिम्म (मधुबनी) : शिक्षक धरना पर हैं इसलिये अध्यक्ष महोदय, आप मौती महोदय को वक्तव्य देने को कहे :

MR. SPEAKER: Please sit down Such things can be referred to in the speech. The Budget is already under discussion. You can refer to it. Shri Mulk Rej Saini to continue his speech on the Budget.

SHRI P. G. MAVALANKAR (Ahmedabad): What is the reply of the Minister of Parliamentary Agains to our points and request? नी रानावतार शास्त्री (पटना)। पानियामेंद्री अफेबर्स मिनिस्टर तो कुछ नहीं बोल रहे हैं ३

MR. SPEAKER: I will ask him to tell it later on. Shri Mulk Raj Saini to continue his speech on the budget.

GENERAL BUDGET, 1974-75
GENERAL DISCUSSION—contd.

श्री मुल्की राज सैनी (देहर पून): प्रश्रम महोदय, मैं कह रहा या कि यह बकट ऐने समय पर और पिन्स्वितियों में पेश किया गया है जो कि बहुत कठिन है और देश को प्रश्रिक बुनीतियों का सामना करना पड़ रहा है। इनी बास्ते मैं यह मानकर बलता हूं कि यह बजट एक बहुन अच्छा प्रयास है, जैना कि सम्मानित सदस्यों ने भी कहा है। इनिलये मैं बिन मही जी को अन्यवाद देना बाहता ह। साथ ही यह भी कहना बाहता हं कि यह बजट ममाजबादी नहीं है। यह खजट बहुन हद तक कल्यांगकारी भी नहीं कहा जा मकता।

[MR. DEPUTY-SPEAKER in the Chair]

देश का बजट करोड़ों से अरड़ों में चला गया है, देश की योजन ये अरबों और वारबों की बन रही हैं। लेकिन जो देण के अपन्दर द्यवाब की रिवति है उसका समाधान इस बजट से नही दिलाई देता। महास्फीती देश मे है भीर हर बजट में बढ़ ी हो जा रही है। इस बार घाटे का बजट न बनाने का आश्वा-मन दिया गया या लेकिन फिर मी हमारे मामने एक घटे का बजट है। हालांकि उन मे बाटा 125 करोड़ रुनये का दिखाया गरा है, लेकिन जैनी कि हाउम मे शंकार्ये व्यक्त की गई हैं भीर मम्मावना इन प्रकार की दिखाई गयी है कि यह घाटा 125 करोड़ नहीं रहेगा बल्कि बढ़ने बढ़ने कही 1,000 न पहुंच जाम । करोड पर जब चाटा बढ़ता है तो महंगाई बढ़ती है, महंनाई बढती है तो टैक्स भी लगा विवे